

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 237 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**DCM Textiles** ... **Appellant(s)**  
**Versus**  
**Dakshin Haryana Bijli Vitran Nigam Ltd. & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Fanish K. Jain

Counsel for the Respondent (s): Ms. Shruti Awasthi  
Ms. Nikita Choukse for R-1

Er. S.S. Rana, Ex. Er, DHBVNL, Hisar

Er. Vipen Kumar, HVPNL, Hisar

**ORDER**

Appearance objections of the Respondents, if any, shall be filed within four weeks i.e. on or before 23.09.2019.

List the matter on **30.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**